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(2024) 02 MAN CK 0025

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 54 Of 2020

Jinatun Nesha APPELLANT

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State Of Manipur; & 2 Ors. RESPONDENT

Date of Decision: Feb. 12, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Juno Rahman, L. Monomala, Th. Vashum

Judgement

Ahanthem Bimol Singh, J

Mr. Juno Rahman, learned counsel appearing for the petitioner seeks 2 (two) weeks' time for filing rejoinder affidavit.

Mrs. L. Monomala, learned Government Advocate representing Mr. Th. Vashum, learned Government Advocate appearing for the respondents has no objection.

As prayed for, list this case again on 19.03.2024.